NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/197/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s Ninja Foods Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : None

For the Respondent (s) : Mr. Manish Raj, CP for ROC Delhi

ORDER

Notice be effected on the ROC as well as on the Counsel for the Petitioner for 22nd December, 2017.

(S. K. Mohapakra) Member (T)

(Ina Malhotra) Member (J)

(Sapna Bhatia)